## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 11/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE COMPANY

Aneesha Dutt & Anr.

V/s

M/s. North Bridge Capital & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION

SIGNATURE

1. SANTOSH PAULIAPVO CATE

PETMONERS

2. ARVIND GUPTH, "

Order

This is an application (CA 110/PB/2016) with the averments that there are six connected Company Petitions (CPs 91 to 96(MB)/2016) which are now pending before the Mumbai Bench of the NCLT because the territorial jurisdiction lies there. However, the instant petition being CP 11/2016 having its registered office in Delhi, has been retained with the New Delhi Bench.

- 2. In para 3 of the petition, a categorical statement has been made that all the companies are having cross holdings in each other companies including CP 11/2016 and therefore the instant petition needs to be heard along with the other petitions pending before the Mumbai Bench.
- 3. It has also been represented that common interim order has been passed in all the connected matters including the one in hand. A specific reference has been made to the order dated 19-5-2016 passed in CP 11(ND)/2016 which shows that all the matters were being listed together.

P.T.O.



- 4. Having heard the learned counsel, we are of the view it would be in the interest of justice to grant the prayer made by the applicant by transferring the Company Petition 11/2016 along with all other applications to the Mumbai Bench of NCLT where other six petitions are also pending.
- 5. Accordingly, Bench Officer is directed to send CP 11/2016 along with all other applications to the Mumbai Bench of NCLT at the earliest possible.
- 6. All interim orders to continue.
- The application stands disposed of.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

22.9.2016 (P.K. Sud)